

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

STARRED QUESTION NO:96
ANSWERED ON:20.03.2012
MAINTENANCE OF HERITAGE STRUCTURES
Veljibhai Jat Poonamben

Will the Minister of CULTURE be pleased to state:

- (a) whether the Union Government provides funds for maintenance of heritage structures in the country that are not under the protection of the Archaeological Survey of India (ASI);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether certain State Governments including Gujarat have requested the Union Government to grant separate funds for maintenance of the heritage structures in the States; and
- (d) if so, the details thereof alongwith the funds released thereon to the States so far?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a)&(d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 96 FOR 20.03.2012

(a)to(d) Ministry of Culture does not currently operate any Centrally Sponsored Scheme under which funds can be provided to the State Governments for maintenance of heritage structures in the country that are not under the protection of the Archaeological Survey of India (ASI). However, a number of proposals received from the State Governments of Andhra Pradesh, Uttar Pradesh, Punjab, Madhya Pradesh, West Bengal, Karnataka, Tamil Nadu, Jharkhand, Arunachal Pradesh, Utrakhand, Jammu & Kashmir, Sikkim, Tripura, Mizoram and Manipur were considered and forwarded by the Ministry of Culture with its recommendations to the Ministry of Finance in accordance with the guidelines for release and utilisation of grants-in-aid for State Specific needs recommended by the Thirteenth Finance Commission.